

the power supply in rural areas from 5 p.m. to 10 p.m. and in case of shortage of supply the power cut should be imposed during other hours.

SHRI D.P. YADAV (Sambhal) : Sir, Uttar Pradesh is under President's Rule and through you I would like to draw the attention of the House towards the increasing number of murder cases in Uttar Pradesh. 633 persons have been murdered in Uttar Pradesh during January. It includes the murders of politicians, administrative officers, police commissioner and D.M.

MR. DEPUTY SPEAKER : This issue is being taken up tomorrow.

SHRI D.P. YADAV : A few days back our colleague Anil Yadav of B.S.P. was murdered in Kanpur. The law and order situation from Ghaziabad to Gorakhpur is deteriorating. Now I came to know about a new practice being adopted there *i.e.* police commissioners are holding draws like lottery to decide the posting of police personnels in various areas. Some people are trying to hide their misdeeds and they want that police official and D.M. favouring their point of view should be posted in their areas. Sir, through you, I would like to say that this issue should be considered seriously so that Uttar Pradesh could be saved from serious outcomes thereof.

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Deputy Speaker, Sir, through you I would like to draw the attention of the Government towards the resentment prevailing among businessmen and traders of small-scale industries on the proposed amendment in Section 45(S) of Reserve Bank of India Act. Hon. Deputy Speaker, Sir, you may also be aware of the fact that small scale industries are backbone of our country's economy and their contribution is around 76 percent. Small-scale industries will face great difficulties if Section 45(S) of Reserve Bank of India is amended because loan is taken from relatives and partner for setting up of a small scale industry but now the Government propose to ban this practice. It seems that by bringing a legislation to amend the section 45(S) of Reserve Bank of India Act, a conspiracy is being hatched for ruining our small-scale sector and for creating hegemony of multinational companies under the pressure from World Bank and multinationals. It will create many problems. Sir, therefore, through you I would request the hon. Minister of Parliamentary Affairs and the Government of India to withdraw this amendment in time. Hesentment is prevailing among traders against it and owners of small-scale industries are going on strike from 28th of this month in Jaipur because they would face the problem of shortage for funds. I therefore, request you to withdraw the proposed amendment in Section 45(S) of Reserve Bank of India Act

13.56 hrs.

MATTERS UNDER RULE 377

(i) Need for construction of Bye-Pass in Bareilly, U.P.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly) : Mr. Deputy Speaker, Sir, Bareilly is a big city of Uttar Pradesh. It is situated on the National Highway No. 24 between Delhi and Lucknow. There is heavy traffic on this road. Traffic is generally hindered leading to accidents as there is no bye-pass. The demand for construction of bye-pass is being raised since long. It is learnt that primary survey in this regard has already been carried out.

The hon. Minister of Surface Transport is requested to accord its approval for the construction of bye-pass in Bareilly on priority basis.

(ii) Need to ensure continuance of the Military Hospital at Cannanore, Kerala

[English]

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): The Military hospital at Cannanore, Kerala was established as early as in 1953-54. The facilities at this hospital including the bed strength, infrastructure etc., have been modified and expanded from time to time. This hospital now serves thousands of troops and their families, from Mangalore to Palghat and ex-servicemen and their families numbering over one lakh and fifty thousand. These military and ex-military personnel in the six major districts of Kerala have been relying on this hospital for the past several decades and continue to do so for all their medical requirements.

Of late there has been a move on the part of the Government to close down this hospital. Such a decision does not appear to be justifiable by any standards. Once this hospital is closed the next military hospital is more than 300 kilometres away at Cochin, Bangalore or Madras. The worst hit would be the ex-military personnel. Those in the service are also deeply perturbed as the distant hospitals can hardly serve the needs of the ill. I, therefore, request the hon. Defence Minister to ensure that this Military hospital continues at Cannanore to serve the increasing number of military personnel and ex-servicemen from Palghat to South Canara.

(iii) Need to include Navinagar Thermal Power Project of Bihar in Ninth Five Year Plan

[Translation]

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Mr Deputy Speaker, Sir, there is acute power shortage in Bihar. Public do not get electricity even for two days in a week. Crops, are being destroyed for want of irrigation facility, which is dependent on power as a result of